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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.




PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 56/17 in CP 02/17	-	For hearing	241/ 242	Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

-
- | | | | |
|----|---|-------------------------|---|
| 1. | R.U. Beerli'
For Hella & Hella
9648844554 | For
R-2 to 4,
GSS |  |
| 2. | Alka Tripathi
9439382516 | for
Petitioner |  |
| 3. | Aashish Gupta
9818919857 | for
Petitioner |  |

ORDER

Counsel for Petitioner is present. Matter is listed today for filing objections if any in I.A 180/17. Counsel for Respondent requested time for filing objection. Time extended as a last chance and no adjournment will be given. List it on 08/02/2018. Counsel for Respondent is further directed to serve a copy of their objections on the Counsel for Petitioner atleast one week before the date of hearing.


Member (T)


Member (J)